

(J.H.C. Sch. 1-7)

From:

**Jitendra Prasad Singh,**  
Registrar (Administration),  
High Court of Jharkhand  
Ranchi.

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To,

1. Sri Manoranjan Kumar No. II, S.D.J.M.-cum-Judge Incharge, Bokaro,
2. Sri Chandra Bhanu Kumar, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge Incharge, Bokaro (Bermo at Tenughat),
3. Ms. Kumari Jiv, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Chaibasa,
4. Sri Ananda Singh, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M.(J.J. Board), Chatra,
5. Sri Shashi Bhushan Sharma, S.D.J.M.-cum-Judge Incharge, Dhanbad,
6. Sri Pratap Chandra, S.D.J.M.-cum-Judge Incharge-cum- P.M. (J.J. Board), Dumka,
7. Sri Manoj Kumar Ram, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Gumla,
8. Sri Sandeep Nishit Bara, Civil Judge (Jr. Div.)-cum-Judge Incharge, Hazaribagh,
9. Sri Manoj Kumar Sharma, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum- Judge Incharge, Jamshedpur,
10. Sri Vikram Anand, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Jamtara,
11. Ms. Nitasha Barla, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge Incharge-cum- P.M. (J.J. Board), Khunti,
12. Md. Umar, S.D.J.M.-cum-Judge Incharge, Koderma,
13. Ms. Kamala Kumari, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum- P.M. (J.J. Board), Latehar,
14. Sri Nirupam Kumar, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Lohardaga,
15. Sri Sandeep Kumar Bertam, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Pakur,
16. Ms. Arti Mala, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Ramgarh,
17. Sri Abhishek Prasad, J.M.-cum-Judge Incharge, Ranchi,
18. Sri Anup Tirkey, S.D.J.M.-cum-Judge Incharge-cum-P.M.(J.J. Board), Sahebganj,
19. Sri Bishwanath Bhagat, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge Incharge-cum-P.M. (J.J. Board), Saraikela,
20. Sri Alok Kumar, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge(Jr. Div.)-cum-P.M. (J.J. Board), Simdega,
21. Md. Safdar Ali Naiyar, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-Judge Incharge, Daltonganj,
22. Sri Ajay Bishu Minz, J.M.-cum-Judge Incharge, Deoghar,
23. Sri Abhishek Srivastava, J.M.-cum-Judge Incharge-cum-Addl. Civil Judge (Jr. Div.), Garhwa,
24. Sri Ranjay Kumar, Judge Incharge, Giridih
25. Sri Gautam Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum- Judge Incharge, Godda

Sub: - Nomination for attending two days (R– 5) Refresher Training Programme on Duties & Responsibilities of Registrars scheduled to be held on 4<sup>th</sup> & 5<sup>th</sup> May, 2019 at Judicial Academy Jharkhand, Ranchi.

Sir / Madam,

I am directed to inform that the Court has been pleased to nominate you for attending two days (R– 5) Refresher Training Programme on Duties & Responsibilities of Registrars scheduled to be held on 4<sup>th</sup> & 5<sup>th</sup> May, 2019 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 04.05.2019 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid programme.

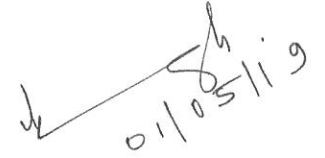
I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 3<sup>rd</sup> May, 2019 till the evening of 5<sup>th</sup> May, 2019.

Yours faithfully,  
Sd/- **J.P. Singh**  
Registrar (Administration)

Memo No. 1633 /Apptt.

Dated, Ranchi, the May 02, 2019

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 2007/JAJ dated 09.04.2019 / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

A handwritten signature in black ink, followed by the date '01/05/19' written vertically.

Registrar (Administration)